

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:02.08.2002
REALISATION OF FOREIGN PROCEED
ADHIR RANJAN CHOWDHURY;CHANDRA VIJAY SINGH;SHYAMA SINGH

Will the Minister of FINANCE be pleased to state:

- (a) whether the Customs Department has unearthed a scam in which exporters have not brought back foreign exchange earned on their sales abroad and claimed drawback benefits;
- (b) if so, the modus operandi of the racket;
- (c) whether in the absence of entry of foreign exchange, the Government have given benefits to the exporters;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check recurrence of such rackets in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b), (c), (d) & (e) : The information is being collected and will be laid on the Table of the House.